GOVERNMENT OF INDIA MINISTRY OF URBAN DEVELOPMENT LOK SABHA

STARRED QUESTION NO. 19

TO BE ANSWERED ON FEBRUARY 24, 2016

AMRUT AND HRIDAY

No.*19 SHRI C.S.PUTTA RAJU: SHRI B.N.CHANDRAPPA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of funds sanctioned and released under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and the National Heritage City Development and Augmentation Yojana (HRIDAY) so far, city and State-wise;
- (b) the details of works undertaken on various projects taken up under these schemes, project, city and State-wise;
- (c) whether the Government proposes to introduce incentive and penalty clause under these schemes and if so, the details thereof;
- (d)whether the Government proposes to introduce Public Private Partnership in these schemes and if so, the details thereof and its likely benefits; and
- (e) whether the Government proposes to include some more cities under AMRUT and HRIDAY and if so, the details thereof?

ANSWER

THE MINISTER FOR URBAN DEVELOPMENT (SHRI M VENKAIAH NAIDU)

(a)to (e): A Statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO. *19 FOR 24.02.2016 REGARDING AMRUT AND HRIDAY.

- (a) The details of Central Assistance sanctioned and released (up to 20.02.2016) under AMRUT and HRIDAY are at annexure-I and II.
- (b) Under the AMRUT, the Mission Guidelines provide for approval by the Central Government of State Annual Action Plan of each State/UT against allocation made to them out of funds available in the Mission. The State/UT Governments appraise and approve the individual projects to be taken up in various cities/sectors after selecting them by following the principles of prioritization specified in the Guidelines.

The details of projects taken up under HRIDAY are at annexure-II.

- (c) Yes, Madam. The AMRUT incentivizes accomplishment of reforms by setting aside 10% of annual budgetary allocation from second year onwards to be given as incentive. The Mission also provides a penalty clause impressing upon the States to release the Central Assistance (CA) along with State share to the ULBs within seven working days of release of Central share failing which interest at the rate specified by the Ministry of Finance shall be levied on the State and also appropriate deduction made from future installments. There is no incentive or penalty clause under HRIDAY.
- (d)Yes, Madam. The AMRUT mandates States/UTs to explore the possibility of using Public Private Partnership (PPP) for funding, execution, operation/ maintenance of projects by State Governments. The model is expected to include appropriate service level agreements and citizen feedback system built into it. The model is likely to attract private investments in urban sector, improve efficiency and also make the projects self sustaining in operation and maintenance. HRIDAY does not provide for PPP in projects.
- (e)AMRUT envisages coverage of 500 cities/towns in accordance with the criteria specified. The Guidelines also provides for notification of list of cities at appropriate time. Presently, 497 cities/towns have been identified for coverage under the Mission. Under HRIDAY, 12 cities have been identified. Presently, there is no proposal to include more cities.

Annexure-I

Statement referred to in part (a) of Starred Question No.19 for reply on 24.02.2016

AMRUT

State wise approved SAAP amount and release during 2015-16 (up to 20.02.2016)

Rs. in Crore

	T	ı		K3. III CIOIE	
SI.No.	States/UTs	Total	Committed	Amount released	
		size of	Central		
		SAAP	Assistance		
1	Rajasthan	919.00	459.50	91.90	
2	Gujarat	1204.42	564.30	112.86	
	Andhra	//2.0/	200.44	/0.00	
3	Pradesh	662.86	300.41	60.08	
4	Jharkhand	313.36	137.95	27.59	
5	Odisha	461.3	228.14	45.63	
	Madhya	1655.81	472.02	124.41	
6	Pradesh	1655.81	672.03	134.41	
7	Mizoram	73.00	36.50	7.30	
8	Tamil Nadu	3249.23	1372.41	274.48	
9	Kerala	587.48	287.98	57.6	
10	Telangana	415.51	204.25	40.85	
11	Chhattisgarh	573.4	276.47	55.29	
12	West Bengal	1104.86	552.43	110.49	
13	Haryana	438.02	219.01	43.8	
14	Maharashtra	1989.41	914.92	182.98	
15	Bihar	664.2	332.1	66.42	
	Himachal	158.82	79.41	15.88	
16	Pradesh				
	Uttar	3287.27	1409.07	281.81	
17	Pradesh				
18	Karnataka	1258.54	592.29	118.46	
19	Punjab	709.66	318.86	63.77	
20	Uttarakhand	269.93	133.68	26.74	
	Total	19996.08	9091.71	1818.34	

Total allocation for SAAP is Rs.2026.25 crore. Total expenditure is about 90% of SAAP allocation.

Annexure referred to in part (a) and (b) of Starred Question No.19 for reply on 24.02.2016

State wise details of funds sanctioned and released for projects under HRIDAY Scheme.

Rs. In Crore

SI	City	State	Total	Fund	Amount	Projects
			Fund	Sanctione	Release	
			Allocatio	d (till	d	
			n	date)		
1	Amritsar	Punjab	69.31	4.08	0.81	Rejuvenation of Rambagh Garden and
						restoration and adaptive reuse of
						Rambagh Gate at Amritsar
2	Ajmer	Rajasthan	40.04	5.72	1.14	Development of Heritage Walk
						connecting Akbari Quila & Soni Ji Ki
						Nasiyan
3	Mathura	Uttar	40.04	10.56	Nil	Development of Vrindavan Parikrama
		Pradesh				Marg
4	Gaya	Bihar	40.04	Nil	Nil	Detailed Project Report (DPRs) are
						under preparation.
5	Kanchipura	Tamilnadu	23.04	17.53	3.5	Development and infrastructure
	m					Upfradation around Ekambareswarar
						Temple and Varadharaja Perumal
						Temple Zone
6	Vellankanni	Tamilnadu	22.26	0.97	0.19	Development of Support infrastructure
						at Velankanni Town
7	Varanasi	Uttar	89.31	7.91	1.58	Construction of 10 approach Roads to
		Pradesh				Heritage Sites at Varanasi
8	Badami	Karnataka	22.26	0.51	Nil	Development of Sullage treatment plant
						at Tattakote village in Badami

9	Amaravati	Andhra Pradesh	22.26	12.33	2.46	Upgradation of Approach to Heritage Sites and Development of Heritage Walk in Amravati
1	Warangal	Telangan a	40.54	14.94	2.98	Bhadrakali lake Foreshore Development at Warangal
0		а				at warangar
1	Puri	Orissa	22.54	Nil	Nil	Detailed Project Report (DPRs) are
1						under preparation.
1	Dwarka	Gujarat	22.26	Nil	Nil	Detailed Project Report (DPRs) are
2						under preparation.
